

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 10.12.2019 (TUESDAY)

COURT III

10:40 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).

For Admission (After Notice)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|------------------------------------|--|------------------------|---|
| 1. | Comp. App. (AT) No. 89 of 2019 | Mukesh Maneklal Choksi. Vs. Union of India & Anr. | Rohit Chaudhary | S. Rama Kantha(JD-MCA) |
| 2. | Comp. App. (AT) No. 182 of 2019 | Thangam Metal Cans Pvt Ltd. & Anr. Vs. R.Srinivasan& Ors. With | Shantanu Singh | Ravi Raghunath (R1), Ganesan (R2) |
| 3. | Comp. App. (AT) No. 220 of 2019 | Balaji Inimai. Vs. R. Srinivasan & 12 Ors. | Bhargav R. Thali | Ravi Raghunath- R1&2 |
| 4. | Comp. App. (AT) No. 296 of 2019 | Vijaya Sai Poultries Pvt Ltd. Vs. Vemulapalli Sai Pramella & Ors. | Manisha Chaudhary | C.B.N. Babbu |

For Hearing (Part Heard)

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| 5. | Comp. App. (AT) No. 343 of 2018 | Universal Heat Exchangers Ltd. Vs. K. Ramakrishnan | K.S. Ravichandran, S. Manjuladevi | Aditya Verma |
|----|------------------------------------|--|--------------------------------------|--------------|

For Hearing

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| 6. | Comp. App. (AT) No. 214 of 2018 | B. Subba Reddy Vs. S S Organics Ltd. & Ors. With | Arvind Kumar | Pooja Saigal Aksahay Gupta |
| 7. | Comp. App. (AT) No. 344 of 2018 | B. Subba Reddy Vs. S.S. Organics Ltd. & Ors. | Arvind Kumar | Pooja Saigal Aksahay Gupta |
| 8. | Comp. App. (AT) No. 102 of 2019 | Spectrum Power Generation Ltd. & Ors. Vs. Kishan Rao & Ors. With | Sameer Parekh | Yogesh Jagia-R1- 10 |
| 9. | Comp. App. (AT) No. 137 of 2019 | M.Kishan Rao & Ors. Vs. Spectrum Power Generation Ltd & Ors. | Yogesh k. Jagia | Sumit Goel- R1,R32,R33 & R34 Sidhartha Barua- R5,R6 |
| 10. | Comp. App. (AT) No. 210 of 2019 | Elaine Info Solutions Pvt Ltd. Vs. J & A Avenues India Pvt Ltd & Ors. with | Swapnil Gupta | Saurabh Jain |
| 11. | Comp. App (AT) No. 246 of 2019 | V. Lakshmi Chenchu Venkata Satya Siva Prasad. Vs. | M.L. Sharma | Saurabh Jain |

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| | | J & A Avenues India Pvt Ltd & Ors. With | | |
| 12. | Comp. App. (AT) No. 258 of 2019 | J & A Avenues India Pvt Ltd & Anr. Vs. V. Lakshmi Chenchu Ventaka Siva Prasad Satya & Ors. | Saurabh Jain | Shivambika Sinha- R2 |
| 13. | Comp. App (AT) No. 262 of 2019 | Safeco Hygiene Films Pvt Ltd. Vs. Loganmoy Ltd. Matheson Trust 1 Co. (BVI) Ltd & Ors. With | Aayushi Sharma | Mohit D. Ram-R1 |
| 14. | Comp. App (AT) No. 263 of 2019 | SBPL Polymers LLP. Vs. Loganmoy Ltd. Matheson Trust Co. (BVI) Ltd & Ors. | Nakul Mohta | Mohit D. Ram-R1 |

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Registrar